

170 hectare in the district. Besides, Tea Board has identified 1640 hectares of land in Kalahandi district and 805 hectares in Phulbani district suitable for tea plantation.

Tea Board, amongst other schemes, has been operating a Scheme namely the New Tea Unit Financing Scheme comprising both loan and subsidy components exclusively for non-traditional areas like Orissa, etc. of the country. The rate of loan under this scheme is Rs. 40,000/- per hectare and of the subsidy is Rs. 25,000/- per hectare. In addition to this, Tea Board has sanctioned Rs. 20 lakhs for setting up of nurseries with a capacity of 25 lakhs plants in Kalahandi district and 10 lakhs plants in Phulbani districts.

Rail Yatri Niwas at New Delhi Railway Station

*789. DR. B.L. SHAILESH: Will the Minister of RAILWAYS be pleased to state:

(a) the total expenditure incurred on the construction of the 8 storey Rail Yatri Niwas at New Delhi Railway Station and its average occupancy since it was opened;

(b) whether the Municipal Corporation of Delhi has served a notice on the Railway Administration for the demolition of this building stating it to be unauthorised; and

(c) if so, the facts of the case and the action taken or contemplated in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) The total expenditure incurred on the construction of Rail Yatri Niwas at New Delhi Railway Station upto March, 1989 was Rs. 2.79 crores. Average occupancy during 1988-89 was 99.9%.

(b) Yes, Sir.

(c) The Railway undertook construction of Rail Yatri Niwas, New Delhi in October, 1985 as an "Operational" building, for which approval of local authorities was not required, in terms of extant rules, issued by the erstwhile Works and Housing Ministry. Proposals were also submitted to local authorities for obtaining water and power connections. The proposal was cleared by D.D.A. in May, 1987. M.C.D. Standing Committee cleared the Lay Out Plan in July, 1987. However, Building Plan Committee of M.C.D. cleared the proposal in September 1987, subject to certain observations. The Railways complied with most of the observations and efforts are being made by the Railway administration to settle the matter through discussions with M.C.D. authorities on other matters.

[Translation]

Export of Oil Seeds

*790. SHRI DINESH GOSWAMI: Will the Minister of COMMERCE be pleased to state:

(a) whether keeping in view the bumper crop of oil seeds during 1988-89, Government have decided to promote its export; and

(b) if so, the quantity of oil seeds exported by January, 1989 and the cost thereof?

THE MINISTER OF COMMERCE (SHRI DINESH SINGH): (a) Export Safflower/Kardi seeds has been permitted within a ceiling during 1989-90 in view of the good crop of oil seeds. Export of groundnuts, sesame seeds and niger seeds is permitted without any restriction.

(b) Export of HPS groundnut, sesame seeds and niger seeds during April, 1988-January, 1989 is provisionally placed at 25,740 tonnes valued at Rs. 26.47 crores.